

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 39/TT/2013

Date: 18.9.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of Transmission Tariff for spare ICT at Hissar and Spare ICT at Lucknow under Provision of Spare interconnecting transformers (ICTs)

Sir,

I am directed to refer to your above mentioned petition, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 3.10.2013:-

- (1) Reason for delay in commissioning of Asset-I;
- (2) Justification for cost variation (106.73%) as per Form 5B under sub-head "Erection". Also scope of work which was considered along with details of and reasons for variance between 'planned erection work' and actual cost of erection;
- (3) Initial spares for Asset-II.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)